[डा० रामजी सिंह]

कर रही है, लेकिन हरिजनों और आदिवासियों के सम्बन्ध में 1972-73 की रिपोर्ट हमारे सामने है, लेकिन इसमें यह नहीं है कि क्या काम हुआ, एक्शन टेकन रिपोर्ट हमारे सामने नहीं है। सरकार ने क्या आश्वासन किये थे, उनका कहां तक कार्यान्वयन हुआ — इस की रिपोर्ट नहीं है। एक तरह से यह जो रिपोर्ट हमारे सामने प्रस्तुत है, यह आधी रिपोर्ट है। इसलिये मेरा कहना है कि इस बहस को अगले सत्र तक ले जाना चाहिये और इस बीच में सरकार एक्शन टेकन की रिपोर्ट हमारे सामने रखे ताकि पिछली सरकार ने हरिजनों के साथ कितना घोर अन्याय किया है, वह राष्ट्र के सामने स्पष्ट हो सके। मुझे पूर्ण विश्वास है कि हमारे गृह मंत्री जी इन बातों की ओर ध्यान देंगे।

MR. SPEAKER : Before we proceed further—I did not want to disturb the proceedings—there is one urgent matter which has come in because the Railway Minister has got to go to Cyprus. He was to make a statement on Monday. I have permitted him not to make a long statement. I have permitted him to make a statement because he has to go to Cyprus today, and he has promised to make a statement on Sholapur line. (*Interruptions*). About the Sholapur line, he has promised to make a statement.

12·32 hrs.

STATEMENT *RE*: INCLUSION OF SHOLAPUR DIVISION IN CENTRAL RAILWAY

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): Sir, the House will recall that ever since the information of South Central Railway in October, 1966, there have been persistent demands for the transfer of Sholapur Division back to the Central Railway both from the public as well as the Railwaymen.

Representations have been received from time to time amongst others from M.Ps., M.L.As. local bodies and Unions highlighting the difficulties faced by the rail users including traders and industrialists as well as railway staff on Sholapur Division. Questions have also been asked in both the Houses from time to time regarding transfer of Sholapur Division back to the Central Railway.

A Committee comprising of 3 Members of Parliament under the Chairmanship of the then Dy. Minister of Railways was constituted to indentify and examine the problems of Sholapur Division.

Broadly following the recommendations of this Committee, a group of experts in the Railway Ministry is studying all aspects of this issue.

On the basis of its findings the final decision on the matter will be announced in the first week of September, 1977.

(*Interruptions*)

MR. SPEAKER : Not in this House.

SHRI O. V. ALAGESAN (Arkonam): No decision has been announced.

MR. SPEAKER : He has promised to make a statement and therefore he has made it. He says that it will take a little time.

SHRI N. SREEKANTAN NAIR (Quilon) : What is the importance of his promise.

MR. SPEAKER : All right.

PROF. MADHU DANDAVATE : That is very important because there was some statement made while replying.

12·33 hrs.

DISCUSSION RE. EMPLOYMENT OF SCHEDULED CASTES AND SCHEDULED TRIBES IN SERVICES & MOTION RE TWENTIETH, TWENTYFIRST AND TWENTY-SECOND REPORTS OF THE COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES—*Contd.*

श्री श्यामसुन्दर गुप्त (बाढ़): अध्यक्ष महोदय, हिन्दुस्तान जब आजाद नहीं हुआ था, उस के पहले नेताजी सुभाष चन्द्र बोस ने, जिन की प्रतिमूर्ति आज न सेन्ट्रल हाल में है और न ही टाइम कैप्सूल में उन का नाम लिया गया है, कहा था।

"You Cannot Leave Your Work as Soon as India is free because after fightin the foreigners You will have to guard the nation form evils which may be Caused by Indian reactionaries."

अध्यक्ष महोदय, 1947 में जब हिन्दुस्तान को आजादी मिली, उस के बाद महात्मा गांधी जी ने कहा था – कोई भी नीति निर्धारित करते वक्त तुम्हें इस बात का हमेशा ख्याल